

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3830

ANSWERED ON:30.07.2009

REVIVAL OF SICK PSUS

Dubey Shri Nishikant ;Owaisi Shri Asaduddin;Rajaram Shri Wakchare Bhausaheb;Reddy Shri Magunta Srinivasulu;Sivasami Shri C.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of sick public sector companies in the country at present;
- (b) the number of such companies revived during the last three years;
- (c) the number of public sector companies recommended by the Board of Reconstruction of Public Sector Enterprises(BRPSE) for revival;
- (d) whether based on the recommendations of BRPSE the Government has revived all such companies;
- (e) if so, the total assistance provided to these companies for revival; and
- (f) the future plan prepared for revival of the remaining sick companies?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES(SHRI ARUN YADAV)

(a): Based on the performance data available in Public Enterprise Survey, 2007-08, 78 Central Public Sector Enterprises (CPSEs) have been identified as sick as per the definition in the Resolution constituting Board For Reconstruction of Public Sector Enterprises (BRPSE) for making reference to BRPSE.

(b): As per Public Enterprises Survey 2007-08, 18 CPSEs have shown profit in 2007-08 out of 35 CPSEs approved for revival by Government till 15.7.2009.

(c): Upto 15.7.2009, BRPSE has recommended revival of 55 CPSEs.

(d): Based on the recommendations of BRPSE, Government has, upto 15.7.2009, approved revival of 35 CPSEs.

(e): Government has approved total assistance of Rs.15115 crores (cash assistance of Rs. 2921 crores in the form of infusion of funds and non-cash assistance of Rs.12194 crores in the form of waivers/write offs of interest/loans, etc.) from Government of India for revival of these CPSEs.

(f): The concerned administrative ministries/departments of the CPSEs prepare future plans/revival proposals for sick companies on case to case basis and refer them to BRPSE for its recommendations and thereafter for approval of the Government.